

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Execution Petition No. 02 of 2015 in Appeal Nos. 76 of 2013 &
82 of 2013**

Dated : 3rd August, 2015

In the matter of:

Eastern India Powertech Ltd.

.... Appellant(s)

Versus

Assam Power Distribution Co. Ltd. & Ors.

....Respondent(s)

ORDER

Bench not assembled today.

Appeal is posted for **27th August, 2015.**

Court Master

rkt